

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8836 OF 2010
BEFORE THE REGISTRAR P.R.BORA

CHANDRA BHAN SINGH & ORS.

Appellant (s)

VERSUS

VIJAY SHANKAR & ORS.

Respondent(s)

(With appln(s) for directions

Date: 20/07/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr.Vikas K.Singh,adv.
Mr. T.N. Singh,Adv.

For Respondent(s) Mr. Prashant Chaudhary,Adv.

UPON hearing counsel the Court made the following
O R D E R

File is not received.

List the matter on 01.08.2011.

(P.R.BORA)
Registrar

SB